

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1271/2024

IN THE MATTER OF:

SHRI KHROO L. PARIAT

...APPLICANT

VERSUS

STATE OF MEGHALAYA & ORS.

...RESPONDENTS

ADDITIONAL DOCUMENTS ON BEHALF OF APPLICANT

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THROUGH



SRISHTI AGNIHOTRI



TARA ELIZABETH KURIEN



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NEW DELHI

FILED ON: 1.12.2025

MINUTES OF THE MEETING IN REVIEW TO THE COMPLIANCE OF THE HONBLE NGT ORDER NO. 172/2016 EZ IN THE MATTER OF SAJAY LALOO VS STATE OF MEGHALAYA HELD ON 19TH DECEMBER, 2023 AT 12:00 NOON IN THE CONFERENCE ROOM OF THE DEPUTY COMMISSIONER OFFICE, WEST JAINTIA HILLS DISTRICT.

Sheet at Annexure 1.

The meeting was chaired by Shri. B.S Sohliya, IAS Deputy Commissioner, West Jaintia Hills District who welcomed all officials and members present. He further highlighted the urgency of the matter as in his discussion with Shri. D. P. Wahlang, District Secretary during his visit on the 11th December, 2023 has urge that a comprehensive review meeting to assess the steps taken by the District Administration for the rejuvenation of Myntdu river to be carried out at the earliest. Therefore the steps taken by the different departments in compliance to the discussion of the meeting on the 27th September, 2022 Chaired by the Chief Secretary are as follows:

After threadbare discussion on the points as noted the updated action taken report by the different departments in the meeting since the last review meeting Chaired by the Chief Secretary as on the 27th September 2022 and the further actions to be taken are as below:-

Project activities	Action taken as reported on the 27/9/2022	Directions/further actions as per the Meeting held on 27/9/2022	Updated Action Taken Report during the last year reported as on 19/12/2023																						
<p>1. Bio-remediation works in 11 drains tributaries. Urban Affairs department should start work for all 11 drains and it should be completed before October 2023.</p>	<p>a. Till date, 10% of the Bio- remediation work has been completed in 3 drains and work in remaining 8 drains also started. b. So far, an amount of Rs. 1.00 crore has been released and another Rs. 1.08 crore moved for sanction during the current financial year. c. Meeting with concerned headmen of Jowai town for the purpose of implementing bio-remediation work in 11 drains was held and it was resolved to start the bio-remediation work in all 11 drains.</p>	<ul style="list-style-type: none"> • Works should be expedited. • Jowai Municipal Board shall supervise execution of work. • Bio remediation work should be completed before October, 2023. (Action: CEO Jowai Municipal Board (JMB)). 	<p>1. The E.E, Jowai Municipal Board informed that 85 % of the work has been completed and the entire construction will be completed by February, 2024.</p> <p>2. A meeting with the concerned Waheh Shnong/ Headmen for the purpose of implementation of the 11(Eleven) in situ nallahviz</p> <table border="0"> <tr><td>1) SyntuKsiar (Near Myntdu Stream) -</td><td>87% completed</td></tr> <tr><td>2) Panaliar (Umkyrdein) -</td><td>95% completed</td></tr> <tr><td>3) Caroline Colony -</td><td>95 % completed</td></tr> <tr><td>4) Ladhlaboh West -</td><td>95 % completed</td></tr> <tr><td>5) Khimusniang -</td><td>92 % completed</td></tr> <tr><td>6) Umshangiar -</td><td>85 % completed</td></tr> <tr><td>7) lawmusiang (Chahtngit) -</td><td>90 % completed</td></tr> <tr><td>8) Mynthong 1(Near Dawki Bridge) -</td><td>90 % completed</td></tr> <tr><td>9) Mynthong 2 (Near Dawki Bridge) -</td><td>85 % completed</td></tr> <tr><td>10)PanaliarMulong.</td><td>90 % completed</td></tr> <tr><td>11)Loomiongkjam near Madan Ait Nar (Ram Pyrthai) -</td><td>85 % completed</td></tr> </table> <p>3. The CEO, Jowai Municipal Board to submit report on completion and subsequently for the Meghalaya Pollution Control Board (MSPCB)to carry out the analysis once the Bio-remediation works are operation with a copy to Deputy Commissioner office.</p> <p>Action : CEO, Jowai Municipal Board and MPCB</p>	1) SyntuKsiar (Near Myntdu Stream) -	87% completed	2) Panaliar (Umkyrdein) -	95% completed	3) Caroline Colony -	95 % completed	4) Ladhlaboh West -	95 % completed	5) Khimusniang -	92 % completed	6) Umshangiar -	85 % completed	7) lawmusiang (Chahtngit) -	90 % completed	8) Mynthong 1(Near Dawki Bridge) -	90 % completed	9) Mynthong 2 (Near Dawki Bridge) -	85 % completed	10)PanaliarMulong.	90 % completed	11)Loomiongkjam near Madan Ait Nar (Ram Pyrthai) -	85 % completed
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<p>2. Construction of FSSM plant. Urban Affairs department should start FSSM Plant construction and it should be completed by May 2023.</p>	<p>a. Construction of FSSM plant at Sabah Muswang has been started and about 35% of the work has been completed. b. Scheme for an amount of Rs. 45 lakhs has been sanctioned and scheme for an amount of Rs. 1,30,89,731 moved for sanction during the financial year 2022-23.</p>	<p>Work should be expedited (Action: CEO, JMB)</p>	<p>1. The E.E Jowai Municipal Board informed that the construction work for the FSSM plant at Sabah Muswang is 100% completed.</p> <p>2. The Trial run will be carried out and joint inspection with the members will be conducted in the 1st week of January 2024 and it will be done by 1st week January 2024.</p> <p>3. Detail Report to be submitted immediately.</p> <p>Action : CEO, Jowai Municipal Board</p>																						

Shri. K. L. Parat.

<p>3. Solid Waste Processing plant with IOTPD at Khliehriat</p> <p>The Urban Affairs Department has prepared a proposal for Solid Waste Processing plant with IOTPD at Khliehriat which will cater the need of the area also with an estimated cost of Rs. 13.37 crores and has been sent to the government for approval under 15th Finance Commission grant with a limitation of Rs. 15338 only during the current year. It was decided that Urban Affairs shall forward proposal to Finance Department immediately and Finance Department shall convey Sanction within one week from the date of receipt of proposal.</p>	<p>a. It is proposed to set up <u>Solid Waste Processing with IOTPD</u> at <u>Khliehriat</u> to serve for both <u>Jowai and Khliehriat</u>.</p> <p>b. An amount of <u>Rs. 13.37 crore</u> has been <u>sanctioned</u> for the project.</p> <p>c. <u>EOI</u> has been <u>floated on 06.9.2022</u> for engagement of firm for design, build and transfer.</p> <p>d. The <u>project will be completed within 12 months from the date of completion of tender works.</u></p>	<p>a) Urban Department shall prepare master plan to have Solid Waste processing plant, sanitary landfill and Bio medical waste processing for Khliehriat in the same premises.</p> <p>b) Process shall be initiated to establish sanitary landfill at Khliehriat by engaging consultant for preparing EIA/EMP for obtaining Environmental Clearance. (Action: Director, Urban)</p>	<ol style="list-style-type: none"> 1. Work has started. 2. Earth work for compost plant completed. 3. Retaining wall for the Compost Plant completed. 4. Erection of Compost Plan Shed under progress. 5. The E.E Jowai Municipal Board informed that meeting with the Director, Urban Affairs Department, JHADC and Headmen is held on 19/12/2023 at 3:00 P.M on the matter relating to the problems faced due to objections by the local people. This has been resolved and the work can be resumed. <p>Action: CEO, Jowai Municipal Board</p>
<p>4. Waste Recovery Centre</p> <p>It was decided that Urban Affairs shall forward proposal to Finance Department immediately for sanction under 15th Finance Commission grant and Finance Department shall convey sanction within one week from the date of receipt of proposal.</p>	<p>a. Waste Recovery Centre will be set up at Sabahmuswang West Jaintia Hills District.</p> <p>b. Sanction for an amount of <u>Rs. 7,69,662</u> has been obtained.</p> <p>c. Tendering for the project will be completed within one month.</p>	<p>Tendering shall be completed at the earliest and work should be commenced in the month of November, 2022. (Action: CEO, JMB)</p>	<ol style="list-style-type: none"> 1. The E.E J.M.B informed that there are 4 Nos of Waste Recovery Centre has been sanctioned. 2. Syntu Ksiar- Tendering has been completed. 3. Sabahmuswang- Tendering will be floated on the 21st December, 2023.(After consultation with the local people) 4. Searching for location for setting up of WRC for remaining 2 nos under process. <p>Action : CEO, Jowai Municipal Board</p>

<p>Setting up of Sanitary Landfill.</p> <p>It was identified that land has been identified and submitted for obtaining EIA for obtaining environmental clearance and further that the agencies are available for preparation of Environment plan. It is decided that the Urban Affairs Department meet the SEIAA for online application for environmental clearance and obtaining details of accredited agencies to prepare EIA/EMP. The SEIAA and EIA/EMP requested to the Urban Affairs Department for application and request to the Environmental Clearance Authority the within 15 days.</p>	<p>a. The State Government has identified land at Rakabah village West Jaintia Hills district for setting up of Sanitary Landfill for scientific disposal of waste.</p> <p>b. Accredited consultant has been engaged for preparation of Environment Impact assessment and Environment Management Plan for obtaining environmental clearance.</p>	<p>EIA/EMP shall be prepared within one week and Director Urban shall apply online to SEIAA for EC. (Action: Director, Urban)</p>	<ol style="list-style-type: none"> 1. Review and Finalization of the draft EMP and EIA report by the Urban Affairs Department. 2. Translation of the Executive Summary in local language. 3. Request for conducting Public hearing by the Urban Affairs Department to the State Pollution Control Board. 4. Incorporate the Public hearing report in the final EMP and EIA report by the Consultant and the Urban Affairs Department and submit it to the Ministry for obtaining Environmental clearance. <p>Action : Urban Affairs Department</p>
<p>Purchase of Cesspool vehicle.</p> <p>The Director Urban Affairs shall submit proposal for purchase of cesspool vehicle to PCCF and JWB for obtaining approval from environmental Compensation Agency with Forest Department. The proposal also include proposal for cesspool collection operation and disposal to landfills for environmental protection.</p>	<p>Proposal has been included to Purchase Cesspool vehicle as part of City Waste Water Action Plan for Jowai under SBM (Urban)2.0</p>	<p>Cesspool vehicle from Shillong shall be deployed temporarily to transport fecal sludge to Khliehriat. (Director, Urban , CEO, JMB)</p>	<ul style="list-style-type: none"> • Provision for 1 No. of Cesspool was kept under SBM 2.0 and approval is yet to be received from the Ministry. • Jowai Municipal Board have received 2(Two) numbers of Cesspool from Shillong Municipal Board. These Cesspools will be utilized in due course. <p>Action CEO, Jowai Municipal Board</p>

<p>Action against unauthorized workshops Restaurants automobiles automobile service by Meghalaya State Pollution Control Board.</p> <p>The MSPCB issue closure notices against car washes along the river. Deputy Commissioner, West Jaintia Hills shall take steps to close down all unauthorized car wash along the Myntdu River. The MSPCB shall impose penalty Environmental compensation under relevant laws against unauthorized car wash and commercial units along the river.</p>	<p>a. Closure notices have been issued to 11 restaurants who were set up without obtaining CTE/CTO.</p> <p>b. Show Cause Notice issued to 12 restaurants, automobile service and 3 petrol pumps who were set up without CTE/CTO.</p> <p>c. Environment compensation has been imposed on 11 restaurants who were set up without CTE/CTO. The total environmental compensation imposed is Rs. 13,51,500/-</p>	<ul style="list-style-type: none"> District Administration, Police and MSPCB shall conduct surprise inspection and ensure that all the units against whom closure notice issued are closed down and closure notice is enforced. (Action: DC, SP, MSPCB) Complaints shall be filed against defaulting units under Air Act and Water Act. (Action :MSPCB) Environment al compensation shall be levied on remaining defaulting units (Action: MSPCB) 	<ol style="list-style-type: none"> Joint inspection is conducted on regular basis with reports to Deputy Commissioner office. The representative from MSPCB informed that action for the violator has been taken up. The District Administration, Police and MSPCB to conduct inspection on the 1st week of January, 2024 and to ensure that the ETP in these establishments are operation. Further reports for the same to be submitted accordingly. <p>Action : DC,SP,MSPCB</p>
<p>8.Dumping of spoils, earth and muck into Myntdu River by contractor</p>	<p>a. PWD Department has taken steps to ensure that no dumping of spoil, waste or muck into river takes place.</p> <p>b. Earth work excavation had been completed long back i.e in 17.01.2021 and as such there is no dumping of spoils, earth and muck due to on-going construction anymore.</p> <p>c. Earth/soil and muck which was dumped at the site has been cleared by Contractor and taken to designated dumping site.</p> <p>d. Officers and Staff of PWD have been deputed to project site to ensure that no dumping of waste or muck and earth into river takes place.</p> <p>e. Executive Engineer PWD (Roads) Jowai Central Division has been instructed to be vigilant and to ensure that staffs are deployed to frequently visit the project site.</p>	<ul style="list-style-type: none"> PWD shall ensure that no fresh dumping of waste, spoil and earth into river and along the bank of river takes place. PWD shall depute staff at project site. (Action: CE, PWD(NH)) 	<ol style="list-style-type: none"> No representative is available from the PWD Department, explanation for the same to be submitted by the members nominated from the PWD Department. Further the PWD(Roads) Departments to ensure the necessary steps to be taken in relation to the Earth/soil and muck which is produced due excavation / road construction is not carried to the river Necessary action to be taken before the monsoon season. Also, Officers and Staff of PWD to be deputed project site to ensure that no dumping of waste or muck and earth into river takes place. <p>Action : PWD Department</p>

9. Eviction encroachments	<p>a. District Magistrate, West Jaintia Hills District has served eviction notices against 7 alleged encroachers who have constructed house within 50 meter from Myntdu river on 16th Aug 2022.</p> <p>b. Hon'ble High Court of Meghalaya vide order dated 25.08.2022 in WP(C) No. 311 of 2022 issued stay order in respect of one encroacher.</p>	<p>The District Magistrates shall take further steps to evicting encroachers and dismantling structures in remaining 6 encroachers. (Action :Deputy Commissioner, WJH)</p>	<p>Order vide letter No.Gen.179/Pt-IV/CA/MU/NGT/2022/424. Dt. 14/12/2022 has been issued for carrying out demolition of the illegal structure/building.</p> <p>Action DC,SP,MSPCB</p>
10. Prohibitory Order	<p>District Magistrate, West Jaintia Hills District issued prohibitory order under section 144 Cr.P.C to prohibit felling of trees in the vicinity of river, sand mining, washing of cloths and vehicle, dumping of spoils and waste into Myntdu River.</p>	<p>The Deputy Commissioner shall issue fresh prohibitory Order to prohibit car washing in the river, sand mining, felling of tree in the vicinity of river, dumping of garbages/waste/spoils into the river. (Action: DC WJH)</p>	<p>Order U/S 144Cr.P.C has been promulgated on 13th October, 2023.</p> <p>Action Deputy Commissioner, West Jaintia Hills</p>
11. IEC activities	<p>a) Jowai Municipal Board on 03.06.2022 had organized field visit to Waste Recovery Centre at Umpling East Khasi Hills for the Office bearer of local organisations viz. Synjuk ki Waheh Shnong Jowai and local Waheh Shnong Jowai.</p> <p>b) Jowai Municipal Board had organised awareness programme on 17.06.2022 for Market Committee of Howai and Headmans of Jowai town in connection with Solid Waste management in Jowai.</p> <p>c) Awareness programme was organised in 10 Schools on waste Management and sanitation from 3rd August to 5th August 2022.</p> <p>d) Meeting held Synjuk ki Waheh Shnong Jowai on 04.08.2022 under campaign "Keep Jowai town Clean" and appealed to public to maintain hygiene and sanitation in surroundings, not to throw garbage into rivers/streams.</p> <p>e) IEC activities will be organized under SBM (U) 2.0</p>	<p>CEO, JMB shall continue to hold awareness programs (Action: CEO, JMB)</p>	<p>Awareness Programme during 2023.</p> <ol style="list-style-type: none"> 1. A street play on Solid Waste Management and Plastic Waste Management was held at lawmusiang on 6th June 2023 at lawmusiang with Resource Person from the Office of the Mission Director Project Management Unit (PMU) Shillong. 2. Awareness Programme on Segregation of Waste and Sanitation and Distribution of green and blue bins at 2 (two) nos School Ladhadlaboh was held on 2023. 3. Health Camp & Cleaning Drive at Jowai Municipal Board Campus on 27/09/2023. 4. Cleaning Drive for Public Toilets 4 (four) nos with the local organisation and market committees from September to December 2023. 5. Mass Cleaning Drive with three market communities at Presentation of certificate to all participants at lawmusiang, Jowai on 02.10.2023. <p>Action CEO, Jowai Municipal Board</p>

<p>12. Households having faulty septic tanks or leakage of septic tank.</p> <p>Action against households with faulty septic tanks:- CEO Municipal Board shall prepared list of households having faulty or leakage of septic tanks along the Myntdu river and its tributaries and issue closure notices and impose penalty on households with faulty or leakage of septic tank under Building Bye laws.</p>	<p>a) Public Meeting was held under campaign "Keep Jowai Town Clean" on 4th August 2022 to create awareness on sanitation.</p> <p>b) Jowai Municipal Board has issued appeal requesting households to construct proper septic tank and prevent leakage, not to throw garbage into drains/streams.</p> <p>c) Rs. 12,000 per household will be provided for repairing of faulty septic tank under SBM(U).</p>	<ul style="list-style-type: none"> CEO JMB shall ensure that all household having faulty septic tanks are repaired/ constructed the septic tank using available funds in time bound manner. CEO, JMB shall levy penalty on household with faulty septic tanks. Deputy Commissioner shall monitor the issue and ensure that all households have proper septic tanks. <p>(Action: DC WJH and CEO JMB)</p>	<ol style="list-style-type: none"> CEO, JMB informed that Notice has been issued for information to all household having faulty septic tanks are repaired/ constructed the septic tank. Status as of Dec 2023:- IHL Completed = 65 IHL under construction = 38 Fund is yet to be release to the beneficiaries. <p>Action CEO, Jowai Municipal Board</p>
<p>13. Action against contractor for dumping muck/waste into river.</p> <p>Action against contractor for dumping waste or muck and earth into Myntdu river. PWD shall examine and take steps for imposing penalty on contractor for dumping of waste or muck and earth into Myntdu River in violation of terms and conditions of contract. The MSPCB shall examine feasibility of imposing environmental compensation on contractor under relevant laws.</p>	<p>Meghalaya State Pollution Control Board is in the process of imposing the Environmental Compensation against contractor for dumping muck/waste into Myntdu river in violation of Construction and Demolition Waste Management, 2016.</p>	<p>MSPCB shall levy Environmental Compensation on contractor for dumping the waste within one week.</p> <p>(Action: MSPCB)</p>	<ol style="list-style-type: none"> MSPCB shall submit the report on the Environmental Compensation levied on contractor for dumping the waste. <p>Action: MSPCB</p>
<p>14. Setting up of common STP for two polluted tributaries Rampyrthai and Liar Urkyrdein</p>	<p>a. It is proposed to construct Common Sewage Treatment Plant for polluted tributaries Rampyrthai and Liar Urkyrdein to treat effluents before release into Myntdu river.</p> <p>b. Jowai Municipal Board has forwarded proposal with an estimated cost of Rs. 8.00 crore to Forest department.</p>	<ul style="list-style-type: none"> Director Urban Affairs shall prepare DPR for establishing Common Sewage Treatment Plant for polluted tributaries Rampyrthai and Liar Urkyrdein) <p>(Action: Director Urban)</p>	<p>(a) E.O.I floated on 13th March 2023, however, none of the tenderers qualify. Information forwarded to Directorate Urban Affairs and also the views and comments on the same is sought and awaiting reply on the same.</p> <p>Action CEO, Jowai Municipal Board</p>
<p>15. De-silting of river Myntdu</p>	<p>-</p>	<p>The District Administration shall conduct inspection and submit report on the extent of siltation after the monsoon season for taking further action for de-siltation.</p>	<ol style="list-style-type: none"> The Deputy Commissioner has directed as on 13/02/2023 that the CEO, Jowai Municipal Board, E.E Wat Resources and Secretary, JHADC to make proposal for desilting of Myntdu river. The action from their end to be updated if any and submit on or before the 5th January 2024. The member from Jaintia Fishing & Environment Protection Association has informed that a joint inspection has been carried out by JHADC, the report and any proposal for same to be submitted at the earliest. <p>(Action: CEO, JMB, Secretary JHADC)</p>

<p>66. Water quality of Myntdu river.</p> <p>MSPCB shall conduct test of water quality of tributaries over one month time and shall identify source of pollution in tributaries.</p>	<p>As per the test conducted by Meghalaya State Pollution Control Board on 9th August, 2022, the water quality of Myntdu river was satisfactory with reference to Primary Water Quality Criteria for bathing water stipulated by CPCB</p>	<p>MSPCB along with District Administration, Police and Jowai municipal Board shall conduct regular inspection to ensure that no dumping of waste/ garbage into river takes place, no dumping of solid waste takes place in Jowai Town, all unauthorized commercial units are closed down and to take all necessary steps to prevent pollution of Myntdu river.</p> <p>(Action: DC, SP, Municipal Board, MSPCB)</p>	<p>Smt. D.Syiemlieh, SEE, MSPCB informed that testing of water is being done on monthly basis at 2 locations i.e Mihmyntdu and Syntu Ksiar and the report is satisfactory. It is also informed that after Bio remediation works in 11 drains/ tributaries is completed the testing for the same will also be carried out.</p>
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Action: MSPCB

The ADC, West Jaintia Hills also highlighted on the various committees that have been Notified by the Government in relation to Rejuvenation of River Myntdu and their action :-

1. The District Coordination Committee for implementation of the Action Plan for Myntdu River under Priority V was notified on the 15/6/2023 this is in relation to the River Rejuvenation Committee. In this regards the District Urban Planner to submit report on the action taken on or before the **5th January 2024**.
2. The District Level Executing Committee was notified on the 25th May, 2022 this is in relation to the fund allocated/collected or fines levied and the utilization as per the guidelines issued. Further the account has been opened as per the meetings held on the 31/07/2023. In this regards the Divisional Forest Officer (Social Forestry) to update on the fund availability as of date and to submit report on the action taken on or before the **5th January 2024**.

The Deputy Commissioner urge the various departments to take up the matter on a war footing as the prevention of the pollution of the river Myntdu is of the utmost importance in the health of the residence of the District Headquarters, Jowai and also of the people in the entire stretch residing and depending on this main river for their daily livelihood and other activities.

The meeting ended with a vote of thanks from the Chair.



(Shri B.S. Sohliya, IAS)
Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Memo No. Gen.179/Pt-VCA/MU/NGT/2023/166-A ,

Dated Jowai the 20th December, 2023.

Copy to:

1. The Chief Secretary, Govt. of Meghalaya for kind information.
2. The Secretary to the Govt. of Meghalaya Forest & Environment Department for kind information and necessary action.
3. All members present.



Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Members present in the meeting of the Implementation of the Action Plan for Myntdu River under Priority V and O.A No. 175/2026/27 in the matter of Sajay Laloo versus State of Meghalaya & Ors held on 19/12/2023 at 12:00 Noon in the Conference Room of Deputy Commissioner, Jowai.

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Name and Designation	Designation	Mobile No.	Signature
Smt. B. S. Sohliya. IAS	Deputy Commissioner, West Jaintia Hills District, Jowai		
Smt. T. B. Basan. MCS	Additional Deputy Commissioner & Project Director, DRDA.		
Smt. B. Blah. MCS	Additional Deputy Commissioner, Jowai		
Smt. D.V. Lyngdoh. MCS. Smt. M. Passah EE JMB	Additional Deputy Commissioner, Jowai & Chief Executive Officer, Jowai Municipal Board		
District Urban Planner & Member Secretary, DCC.	DUP & TPO MUDA Jowai		
Divisional Forest Officer (Territorial)	J. Bamon (R.F.O)		
Divisional Forest Officer (S)	B. Japang, MFS ACF on behalf of DFO(SF)		
Divisional Forest Officer (Wildlife)	Smt. S.P.R. Shullai RFO, Jowai Wildlife Range		
The District Agriculture Officer, Jowai			
The Superintending Engineer, PWD Jowai.			
The Executive Engineer, PWD (Rds) Building Division, Jowai.			
The Executive Engineer Water Resources, Jowai	E-F(WR) Jowai	8827360286	
The Executive Engineer, Urban Affairs, Jowai			
The Executive Engineer, PWD (Rds) Building Division, Jowai.			
The Executive Engineer, Urban Affairs			
The Tourist Officer, West Jaintia Hills			
The Executive Engineer P.H.E. Electrical Division.	EE (PHE) Elect. Jowai	9402132302	

The Executive Engineer
PHEE RWS Division.

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The Secretary, E.C
"HADC"

Chief Forest Officer,
Lantia Hills Autonomous
District Council.

The President/ Secretary,
Sankuk Ki Waheh Shnong,
Jowai Urban.

President/ Secretary,
Fishing & Environment
Protection Association.

~~Gen~~ General Secretary
Sri M. Chalam
President
Sri D.H. Pde

8414024069.

M. Chalam

19/12/2022

The President/ Secretary,
Khooid Ka Wah Myntdu.

K.L. Pariat
H. DKHOR

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19/12/2022

19/12/23

Shri. Sajay Laloo,
Panaliar Jowai.

Smd. D. Sijemlich,
SEE

SEE, MSPCA

Sijemlich

Smd. J. Sanna

Sv. Secretary, MSPCA

Sanna

23.

SILVESTER
THANBUH, Asst.
Commissioner
WJH.

Asst. Comm, WJH.

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Thanbuh

MINUTES OF MEETING IN REVIEW TO THE COMPLIANCE OF THE HONBLE NGT ORDER NO. 172/2016 EZ IN THE MATTER OF SAJAY LALOO VS STATE OF MEGHALAYA HELD ON 19TH DECEMBER, 2023 AT 12:00 NOON IN THE ... CONFERENCE ROOM OF THE DEPUTY COMMISSIONER OFFICE, WEST JAINTIA HILLS DISTRICT.

... Annexure-1

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After threadbare discussion on the points as noted the updated action taken report by the different departments in the ...last review meeting Chaired by the Chief Secretary as on the 27th September 2022 and the further actions to be....

... Activities	Action taken as reported on the 27/9/2022	Directions/further actions as per the Meeting held on 27/9/2022	Updated Action Taken Report during the last year reported as on 19/12/2023
<p>1. Bio-remediation works in 11 drains/ tributaries. Urban Affairs Department should ... work for all ... drains ... and it should be completed on or before October ...</p>	<p>a. Till date, 10% of the Bio- remediation work has been completed in 3 drains and work in remaining 8 drains also started.</p> <p>b. So far, an amount of Rs. 1.00 crore has been released and another Rs. 1.08 crore moved for sanction during the current financial year.</p>	<ul style="list-style-type: none"> • Works should be expedited. • Jowai Municipal Board shall supervise execution of work. • Bio remediation work should be completed before October, 2023. <p>(Action: CEO Jowai Municipal Board (JMB)).</p>	<p>1. The E.E, Jowai Municipal Board informed that 85% of the work has been completed and the entire construction will be completed by February, 2024.</p> <p>2. A meeting with the concerned Waheh Shnong/Headmen for the purpose of implementation of the 11(Eleven) in situ nallahviz</p> <p>1. SyntuKsiar (Near 87% Myntdu Stream) completed</p>

	<p>c. Meeting with concerned headmen of Jowai town for the purpose of implementing bio-remediation work in 11 drains was held and it was resolved to start the bio-remediation work in all 11 drains.</p>		<p>2. Panaliar (Umkyrdein) 95% completed 3. Caroline Colony 95% completed 4. Ladthadlaboh West 95% completed 5. Khimusniang 92% completed 6. Umshangiar 85% completed 7. lawmusiang (Chahtngit) 90% completed 8. Mynthong 1(Near Dawki Bridge) 90% completed 9. Mynthong 2 (Near Dawki Bridge) 85% completed 10. Panaliar Mulong. 90% completed</p>
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			<p>11. Loomiongkjam near Madan</p> <p>12. Ait Nar (Ram 85% Pyrthai) completed</p> <p>3. The CEO, Jowai Municipal Board to submit report on completion and subsequently for the Meghalaya Pollution Control Board (MSPCB) to carry out the analysis once the Bio-remediation works are operation with a copy to Deputy Commissioner office.</p> <p>Action: CEO, Jowai Municipal Board and MPCB</p>
<p>2. Construction of FSSM plant</p>	<p>a. Construction of FSSM plant at Sabah</p>	<p>Work should be expedited</p>	<p>1. The E.E Jowai Municipal Board informed that th... construction</p>

<p>Urban Affairs Department should ... FSSM Plant ... and ... be completed ... May 2023</p>	<p>Muswang has been started and about 35% of the work has been completed.</p> <p>b. Scheme for an amount of Rs. 45 lakhs has been sanctioned and scheme for an amount Rs. of 1,30,89,731 moved for sanction during the financial year 2022-23.</p>	<p>(Action: CEO, JMB)</p>	<p>work for the FSSM plant at Sabah Muswang is 100... completed.</p> <p>2. The Trial run will be carried out and joint inspection wi... the members will be conducted in the 1st week of January 202... left and it will be done by 1 week January 2024.</p> <p>3. Detail Report to be be submitted immediately.</p> <p>Action: CEO, Jowai Municipal Board</p>
<p>3. Solid Waste Processing plant</p>	<p>a. It is proposed to set up Solid Waste</p>	<p>a) Urban Department shall prepare master</p>	<p>1. Work has started.</p>

<p>with at ... Khlichriat</p> <p>The Urban Affairs Department has.... a proposal for ... Waste Processing ... withPD at Which will ... the need of ... also with.... estimated cost of crores and has ... sent to the Government for ... under 15th ... Commissioner ... with a limitation Only during the</p>	<p>Processing with 10TPD, at Khlichriat to serve for both Jowai and Khliehriat.</p> <p>b. An amount of Rs. 13.37 crore has been sanctioned for the project.</p> <p>c. EOI has been floated on 06.9.2022 for engagement of firm the for design, build and for transfer.</p> <p>d. The project will be completed within 12 months from the date of completion of tender works.</p>	<p>plan to have solid waste processing plan, sanitary landfill and Bio medical waste processing for Khliehriat in the same premises.</p> <p>b) Process shall be initiated to establish sanitary landfill at Khliehriat by engaging consultant for preparing EIA/EMP for obtaining Environmental Clearance.</p>	<p>2. Earth work for compost plant completed.</p> <p>3. Retaining wall for the Compost Plant completed.</p> <p>4. Erection of Compost Plan Shed under progress.</p> <p>5. The E.E Jowai Municipal Board informed that meeting with the Director, Urban Affairs Department, JHADC and Headmen is held on 19/12/2023 at 3:00 P.M on the matter relating to the problems faced due to objections by the local people. This has been resolved and the work can be resumed.</p>
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<p>current year. It was decided that Urban Affairs shall forward proposal to Finance department immediately and finance Department shall convey sanction within One week from the date of receipt of proposal.</p>		<p>(Action: Director, Urban)</p>	<p>Action: CEO, Jowai Municipal Board</p>
<p>4. Waste Recovery Centre.</p> <ul style="list-style-type: none"> • It was decided that Urban Affairs shall ... 	<p>a. Waste set up Recovery Centre will be at Sabahmuswang</p>	<p>Tendering shall be completed at the earliest and work should be commenced in the</p>	<p>1. The E.E J.M.B informed that there are 4 Nos of Waste Recovery Centre has been sanctioned. 2. Syntu Ksiar- Tendering has been completed.</p>

<p>proposal to ... Department immediately for .. under 15th Finance Commission ... and Finance Department shall convey sanction within one week from the date of receipt of proposal</p>	<p>West Jaintia Hills District. b. Sanction for an amount Rs. 7,69,662 has been obtained. of c. Tendering for the project will be completed within one month.</p>	<p>month of November, 2022. (Action: CEO, JMB)</p>	<p>3. Sabahmuswang- Tendering will be floated on the 21st December, 2023.(After consultation with the local people) 4. Searching for location for setting up of WRC for remaining 2 nos under process. Action: CEO, Jowai Municipal Board</p>
<p>5. Setting up of ... Landfill</p>	<p>a. The State Government has identified land at</p>	<p>EIA/EMP shall be prepared within one at within one week and</p>	<p>1. Review and Finalization of the draft EMP and EIA report by the Urban Affairs Department.</p>

<p>Was ... that land has ... identified and ... submitted ... for obtaining ... and further ... that ... agencies ... suitable for ... of ... plan. It ... decided that ...Urban ...meet ... for... online ... for ... and obtaining ... details of ... accredited ... to prepare ... The ... and ... requested to ... matter of ...</p>	<p>Rakabah village West Jaintia Hills District for setting up of Sanitary Landfill for scientific disposal of waste.</p> <p>b. Accredited consultant has been engaged for preparation of Environment Impact assessment and Environment Management Plan for obtaining environmental clearance.</p>	<p>Director Urban shall apply online to SEIAA for EC.</p> <p>(Action: Director, Urban)</p>	<ol style="list-style-type: none"> 2. Translation of the Executive Summary in local language. 3. Request for conducting Public hearing by the Urban Affairs Department to the State Pollution Control Board 4. Incorporate the Public hearing report in the final EMP and EIA report by the Consultant and the Urban Affairs Department and submit it to the Ministry for obtaining Environmental clearance. <p>Action: Urban Affairs Department</p>
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the Urban ... Department for ...			
6. Purchase of Cesspool Vehicle The Director shall ... proposal for ... obtaining ... from ... with forest (ILLEGIBLE)	Proposal has been included to Purchase Cesspool vehicle to as part of City Waste Water (Action Plan for Jowai under SBM (Urban)2.0	Cesspool vehicle from to Shillong shall be deployed temporarily transport fecal sludge to Khliehriat (Director, Urban CEO, JMB)	<ul style="list-style-type: none"> • Provision for 1 No. of Cesspool was kept under SBM 2 0 and approval is yet to be received from the Ministry. • Jowai Municipal Board have received 2(Two) numbers of Cesspool from Shillong Municipal Board. These Cesspools will be utilized in due course. Action CEO, Jowai Municipal Board
7. Action against unauthorised workshops,	a. Closure notice have been issued to 11 restaurants who set	<ul style="list-style-type: none"> • District Administration, Police and MSPCB shall 	1. Joint inspection is conducted on regular basis with reports to Deputy Commissioner office.

<p>restaurants, automobiles/ automobile service by Meghalaya State Pollution Control Board. The MSPCB ... issue closure ... against car ... along the river. Deputy Commissioner, West Jantia Hills shall take steps to close down all unauthorised car wash along the Myntdu River. The</p>	<p>up without obtaining CTE/CTO.</p> <p>b. Show Cause Notice were issued to 12 restaurants, automobile service and 3 petrol pumps who were set up without CTE/CTO.</p> <p>c. Environment compensation has been imposed on 11 restaurants who were up without set CTE/CTO. The total environmental compensation</p>	<p>conduct surprise inspection and ensure that all the units against whom closure notice issued are down and notice is closed closure enforced.</p> <p>(Action: DC, SP, MSPCB)</p> <ul style="list-style-type: none"> • Complaints shall be filed against defaulting units under Air Act and Water Act. <p>(Action: MSPCB)</p>	<p>2. The representative from MSPCB informed that action for the violator has been taken up.</p> <p>3. The District Administration, Police and MSPCB to conduct inspection on the 1 week of January, 2024 and to ensure that the ETP in these establishments are operation. Further reports for the same to be submitted accordingly.</p> <p>Action: DC,SP,MSPCB</p>
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<p>MSPCB shall impose penalty Environmental Compensation under relevant laws against unauthorised car wash and commercial units along the river.</p>	<p>imposed is Rs. 13,51,500/-</p>	<ul style="list-style-type: none"> • Environmental compensation shall be levied on remaining defaulting units <p>(Action: MSPCB)</p>	
<p>8. Dumping of spoils, earth and muck into Myntdu River by Contractor</p>	<p>a. PWD Department has taken steps to ensure that no dumping of spoil, waste or muck into river takes place.</p>	<ul style="list-style-type: none"> • PWD shall ensure that no fresh dumping of waste, spoil and earth into river and along the bank of river takes place. 	<p>1. No representative is available from the PW... Department, explanation for the same to be submitte... by the members nominated from the PWD Department</p>

	<p>b. Earth work excavation had been completed long back i.e in 17.01.2021 and as such there is no dumping of spoils, earth and muck due to on-going construction anymore.</p> <p>c. Earth/soil and muck which was dumped at the site has been cleared by Contractor and taken to designated dumping site.</p>	<ul style="list-style-type: none"> • PWD shall depute staff at project site. <p>(Action: CE, PWD(NH))</p>	<p>2. Further the PWD(Roads) Departments to ensure th.. necessary steps to be taken in relation to the th... Earth/soil and muck which is produced due excavation/road construction is not carried to the rive... Necessary action to be taken before the monsoon... season.</p> <p>3. Also, Officers and Staff of PWD to be deputed project site to ensure that no dumping of waste or mu and earth into river takes place.</p> <p>Action: PWD Department</p>
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	<p>d. Officers and Staff of PWD have been deputed to project site to ensure that no dumping of waste or muck and earth into river takes place.</p> <p>e. Executive Engineer PWD (Roads) Jowai Central Division has been instructed to be vigilant and to ensure that staffs are deployed to frequently visit the project site.</p>		
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<p>9. Eviction of encroachments</p>	<p>a. District Magistrate, West of Jaintia Hills District has served notices against 7 alleged eviction encroachers who have constructed house within 50 meter from Myntdu river on 16th Aug 2022.</p> <p>b Hon'ble High vide order dated Court of Meghalaya 25.08.2022 in WP(C) No. 311 of 2022 issued stay order in</p>	<p>The District Magistrates shall take further steps to evicting encroachers structures in and dismantling remaining 6 encroachers.</p> <p>(Action: Deputy Commissioner, WJH)</p>	<p>Order vide letter No.Gen. 179/Pt-IV/CA/MU/NGT/2022/424. Dt. 14/12/2022 has been issued for carrying out demolition of the illegal structure/building.</p> <p>Action DC,SP,MSPCB</p>
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	respect of one encroacher.		
10. Prohibitory Order	District Magistrate, West Jaintia Hills District issued prohibitory order under section 144 Cr.P.C to prohibit felling of trees in the vicinity of river, sand mining, washing of cloths and vehicle, dumping of spoils and waste into Myntdu River.	The Deputy Commissioner shall issue fresh prohibitory Order to prohibit car washing in the river, sand mining, felling of tree in the vicinity of river, dumping of garbages/waste/spoils into the river. (Action: DC WJH)	Order U/S 144Cr.P.C has been promulgated on 13th October, 2023. Action Deputy Commissioner, West Jaintin Hills

11 IFC activities	<p>a) Jowai Municipal Board on 03.06.2022 had organized field visit to Waste Recovery Centre at Umpling East Khasi Hills for the Office bearer of organisations local viz. Synjuk ki Waheh Shnong Jowai and local Waheh Shnong Jowai.</p> <p>b) Jowai Municipal Board had organised awareness programme on 17.06.2022 for</p>	<p>CEO, JMB shall continue to hold awareness programs</p> <p>(Action: CEO, JMB)</p>	<p><i>Awareness Programme during 2023.</i></p> <ol style="list-style-type: none"> 1. A street play on Solid Waste Management and Plastic Waste Management was held at lawmusiang on 6th June 2023 a... lawmusiang with Resource Person from the Office of the Missio... Director Project Management Unit (PMU) Shillong. 2. Awareness Programme on Segregation of Waste and Sanitation and Distribution of green and blue bins at 2(two) ne School Ladthadlaboh was held on 2023.
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	<p>Market Committee of Howai and Headmans of Jowai town in connectionwith Solid Waste management in Jowai.</p> <p>c) Awareness programme was organised in 10 Schools on waste Management and sanitation from 3rd August to 5th August 2022.</p> <p>d) Meeting held Synjuk ki Waheh Shnong Jowai on 04.08.2022</p>		<p>3. Health Camp & Cleaning Drive at Jowai Municipa... Board Campus on 27/09/2023.</p> <p>4. Cleaning Drive for Public Toilets 4(four)nos with th... local organisation and market committees from Septembe... December 2023.</p> <p>5. Mass Cleaning Drive with three market communities ar Presentation of certificate to all participants at lawmusiang. Jow on 02.10.2023.</p> <p>Action CEO, Jowai Municipal Board</p>
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	<p>under campaign "Keep Jowai town Clean" and appealed to public to maintain hygiene and sanitation in surroundings, not to throw garbage into rivers/streams.</p> <p>e) IEC activities will be organized under SBM (U) 2.0</p>		
<p>12. Households having faulty septic tanks or leakage of septic tank</p>	<p>a) Public Meeting was held under campaign "Keep Jowai Town Clean" on 4TH August 2022 create</p>	<ul style="list-style-type: none"> • CEO JMB shall ensure that all household having faulty septic tanks are repaired/ constructed 	<p>1. CEO, JMB informed that Notice has been issued for information to all household having faulty septic tanks are repaired/constructed the septic tank.</p>

<p>Action against households with faulty ... of Septic ... CEO Municipal ... shall prepared ... households ... faulty or ... of septic tanks ... the Myntdu ... its tributaries ... closure ... and impose ... households ... faulty or leakage ... septic tank under ... Building Bye laws.</p>	<p>on awareness sanitation.</p> <p>b)Jowai Municipal Board has issued appeal requesting households to construct proper septic tank and prevent leakage, not to throw garbage into drains/streams.</p> <p>c) Rs. 12,000 per households will be provided for repairing of faulty septic tank under SBM(U).</p>	<p>the septic tank using available funds in time bound manner.</p> <ul style="list-style-type: none"> • CEO, JMB shall levy penalty on household with faulty septic tanks • Deputy Commissioner shall monitor the issue and ensure that all households have proper septic tanks <p>(Action: DC WJH and CEO JMB)</p>	<p>2. Status as of Dec 2023:- IHL Completed = 65 IHL under construction = 38</p> <p>Fund is yet to be release to the beneficiaries.</p> <p>Action CEO, Jowai Municipal Board</p>
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<p>13. Action against contractor for dumping muck/waste into river</p> <ul style="list-style-type: none"> Action against contractor for dumping ... or muck and ... into Myntdu river PWD shall ... and take steps ... imposing penalty ... contractor for ... of waste or ... and earth into 	<p>Meghalaya State Pollution Control Board is in the process of imposing Environmental Compensation against contractor for dumping muck/waste into Myntdu river in violation of Construction and Demolition Waste Management, 2016.</p>	<p>MSPCB shall levy Environmental Compensation on contractor for dumping the waste within one week. (Action: MSPCB)</p>	<p>1. MSPCB shall submit the report on the Environmental Compensation levied on contractor for dumping the waste.</p> <p>Action: MSPCB</p>
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<p>Myntdu River in violation of terms and conditions of contract.</p> <ul style="list-style-type: none"> The MSPCB shall examine feasibility of imposing environmental compensation on contractor under relevant laws. 			
<p>14. Setting up of common STP for two polluted tributaries</p>	<p>a. It is proposed. to construct Common Sewage Plant Treatment for</p>	<p>Director Urban Affairs shall prepare DPR for establishing Common Sewage Treatment Plant</p>	<p>(a) E.O.I floated on 13th March 2023,however, none of the tenderers qualify. Information forwarded to Directorate Urban</p>

Rampyrthai andUrkyrdein	<p>polluted tributaries Rampyrthai and Liar Urkyrdein to treat effluents before release into Myntdu river.</p> <p>b. Jowai Municipal Board has forwarded proposal with an estimated cost of Rs. 8.00 crore to Forest department.</p>	<p>for polluted tributaries Rampyrthai and Liar Urkyrdein)</p> <p>(Action: Director Urban)</p>	<p>Affairs and also the views and comments on the same is sought and awaiting reply on the same.</p> <p>Action CEO, Jowai Municipal Board</p>
15. De-silting of river Myntdu	-	The District Administration shall conduct inspection and submit report on the extent of siltation after the monsoon season for	1. The Deputy Commissioner has directed as 13/02/2023 that the CEO, Jowai Municipal Board, E.E Wat Resources and Secretary, JHADC to make proposal for desilti... of Myntdu river.

		taking further action for de- siltation.	<p>2. The action from their end to be updated if any and submit on or before the 5th January 2024.</p> <p>3. The member from Jaintia Fishing & Environme Protection Association has informed that a joint inspection h been carried out by JHADC, the report and any proposal for t same to be submitted at the earliest.</p> <p>(Action: CEO,JMB, Secretary JHADC)</p>
<p>16. Water quality of Myntdu river</p> <ul style="list-style-type: none"> • MSPCB shall conduct test of water ... of 	<p>As per the test conducted Meghalaya Pollution test by State Control Board on 9th August, 2022, the water</p>	<p>MSPCB along with District Administration, Police and Jowai municipal Board shall conduct regular</p>	<p>Smt. D.Syiemlich, SEE, MSPCB informed that testing of water is being done on monthly basis at 2 locations i.e Mihmyntdu and Syntu Ksiar and the report is satisfactory. It is also</p>

<p>tributaries ... one month time ... shall identify ... of pollution in tributaries</p>	<p>quality of Myntdu river was satisfactory with reference to Primary Water Quality Criteria for bathing water stipulated by CPCB</p>	<p>inspection to ensure that no dumping of waste/garbage into river takes place, no dumping of solid waste takes place in Jowai Town, all unauthorized commercial units are closed down and to take all necessary steps to prevent pollution of Myntdu river.</p> <p>(Action: DC, SP, Municipal Board, MSPCB)</p>	<p>informed tha after Bio remediation works in 11 drains/tributaries is complete the testing for the same will also be carried out.</p> <p>Action: MSPCB</p>
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The ADC, West Jaintia Hills also highlighted on the various committees that have been Notified by the Government in relation to Rejuvenation of River Myntdu and their action:-

1. The District Coordination Committee for implementation of the Action Plan for Myntdu River under Priority V was notified on the 15/6/2023 this is in relation to the River Rejuvenation Committee. In this regards the District Urban Planner to submit report on the action taken on or before the 5th January 2024.
2. The Distric Level Executing Committee was notified on the 25th May,2022 this is in relation to the fund allocated/collected or fines levied and the utilization as per the guidelines issued. further the account has been opened as per the meetings held on the 31/07/2023. In this regards the Divisional Forest Officer (Social Forestry) to update on the fund availability as of date and to submit report on the action taken on or before the 5th January 2024.

The Deputy Commissioner urge the various departments to take up the matter on a war footing as the prevention of the pollution of the river Myntdu is of the utmost importance in the health of the residence of the

District Headquarters. Jowai and also of the people in the entire stretch residing and depending on this main river for their daily livelihood and other activities.

The meeting ended with a vote of thanks from the Chair.

Sd/-
(Shri B.S. Sohliya, IAS)
Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Memo no. Gen.179/Pt-VCA/MU/NGT/2023/166-A,
Dated Jowai the 20th December, 2023.

Copy to:

1. The Chief Secretary, Govt. of Meghalaya for kind information.
2. The Secretary to the Govt. of Meghalaya Forest & Environment Department for kind information and necessary action.
3. All members present.

Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Members present in the meeting of the Implementation of the Action Plan for Myntdu River under Priority V and O.A No. 172/2016 EZ in the matter of Sajay Laloo versus State of Meghalaya & Ors held on 19/12/2023 at 12:00 Noon in the Conference Room of Deputy Commissioner.

Jowai

Name and Designation	Designation	Mobile No	Signature
B S. Sohliya, IAS	Deputy Commissioner, West Jaintia Hills District, Jowai		Sd/-
Sh B Basan. MCS	Additional Deputy Commissioner & Project Director, DRDA.		Sd/-
Smt. B Blah. MCS	Additional Deputy Commissioner, Jowai		Sd/-
Smt. DV Lyngdoh, MCS. M.Passalt EE for JMB	Additional Deputy Commissioner, Jowai & Chief		Sd/-

	Executive Officer, Jowai Municipal Board		
District Urban Planner & Member Secretary. DCC.	DUP & TPO MUDA JOWAI		Sd/-
Divisional Forest Officer	J BAMON (R.F.O)		Sd/-
Divisional Forest Officer ...	Japong, MFS, ALF on behalf of DFO (SF)		Sd/-
Divisional Forest Officer ...	Shm. S.P.R Shullan RFO, Jornai wildlife Range		Sd/-
The District Agriculture Mticer, Jowai			
Superintending engineer. PWD Jowai.			
The Executive Engineer, AD			

(Rds) Building sion, Jowai.			
Executive Engineer Later Resources. Jowai	E-E(WR) Forrai	8837360 286	Sd/-
The executive engineer, Urban Affairs. Jowai			
Executive Engineer, PWD (Rds) Building..... , Jowai.			
The Executive engineer. Urban Affairs			
The Tourist Officer, West Jaintia Hills			
The Executive Engineer ... Electrical Division.	EE (PHE) Elect. Life	940213 2302	Sd/-

The Executive Engineer MILE RWS Division.			
The Secretary, E.C ...			
The Forest Officer. ... Hills Autonomous District Council.			
The President/Secretary. ... Ki Waheh Shnong, Jowai Urban			
President/Secretary. Fishing & Environment Protection Association.	General Secretary, Sri M. Challan President Sri H.H. Pde	841440 24069	Sd/-
The President/Secretary, Kheoid Ka Wah Myntdu.	K. L. Pariat H. Dkhdr	763892 9692 948543 1914	Sd/-
Shri Sajay Laloo			

... Jowai			
Smt. D. Syamlif SEE	SEE, MSPCB		Sd/-
Smt. J. ...	Sr. Secretary, MSPCB		Sd/-
Silvester PHANBUH, Asstt. Commissioner	Asstt. Comm. WJH	9615154 7445	Sd/-

-TRUE TYPED COPY-

To,
The Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Date: January 18th 2024.

Subject: Report on Joint Inspection of River Myntdu

Sir,

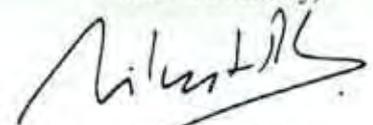
With reference to the subject above and in pursuance of Order Gen.179/Pt-V/C/A/MU/NGT/2023/198, dated 15th January 2024, a joint inspection was conducted along the Myntdu river in multiple locations in Jowai in connection with (i) De-silting of River Myntdu and (ii) ensuring that no fresh dumping of waste/earth/spoil and muck into the River Myntdu which is produced due to excavation/road construction, on the 17th of January, 2024.

The report is attached for your kind perusal.

Enclosed:

- 1- Report of the Joint Inspection with Images and Maps.
- 2- Attendance Sheet

Yours Faithfully,



Silvester Phanbuh, MCS

Assistant Commissioner (Revenue)

West Jaintia Hills District, Jowai

Report – Joint Inspection, River Myntdu, January 17th, 2024

In pursuance of the order, Gen.179/Pt-V/CA/MU/NGT/2023/198, a joint inspection was conducted along the Myntdu river in multiple locations in Jowai in connection with (i) De-siltation of River Myntdu and (ii) ensuring that no fresh dumping of waste/earth/spoil and muck into the River Myntdu which is produced due to excavation/road construction, on the 17th of January, 2024.

Objective

To ascertain the impact on the river from nearby construction activities and to identify river stretches for proposing de-siltation of the river.

Observations

1. Location 1 – Liar Pam Pam and Myntdu Bridge

Under location 1, the inspection party visited 2 separate sites.

a. *Location 1a – Liar Pam Kam, Khliehtyrshi Village*

The site visited was the Liar Pam Kam, Khliehtyrshi Village, where a tributary flows into the Myntdu and provides water to adjoining farmlands.

During the inspection, significant accumulations of debris, comprising mud, sand, and stones, were observed on the bed of the tributary, resulting in turbid water conditions. Notably, the proximity of an operational stone quarry adjacent to the tributary was identified as a contributing factor, with sediment from the quarry being transported into the tributary and subsequently across the road into nearby farmlands, via a culvert.

Further scrutiny revealed ongoing construction activities related to the Jowai Bypass at the summit of the hill overlooking the tributary. It was evident that the construction was causing additional debris to descend along the hill's gradient, contaminating the streamlets that feed into the tributary.

The inspecting team prognosticated that the influx of debris into the Myntdu River via the tributary, with consequential impact on the adjacent farmlands, would intensify with the advent of the rainy season, exacerbating the existing environmental concerns.

b. *Location 1b – Myntdu Bridge, Pam Blah*

The second spot evaluated was the segment of the River Myntdu situated downstream of the Myntdu Bridge, in the vicinity of Pam Blah. During this inspection, there was a consensus among the inspection teams that de-siltation efforts could be effectively implemented at this site, contingent upon the fulfilment of all technical prerequisites.

2. Location 2 - Treiongriang

The inspection team conducted a thorough evaluation at Treiongriang, the confluence point of the Myntdu and Mynkrem rivers. This area is also a key site for the Jowai Bypass construction project. During the inspection, it was observed that a substantial volume of debris, originating from the earthworks associated with the bypass construction, had accumulated and was encroaching upon the riverbank of the Myntdu. Furthermore, the team observed that the extent of the debris accumulation posed a significant risk; in the event of rainfall, it could lead to considerable pollution of the river with mud and sand, and potentially cause a substantial obstruction to the river's natural flow.

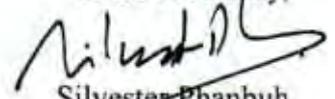
3. Location 3 – PHE Water Treatment Plant and Myntdu Embankment

The inspection party visited the PHE water treatment plant to ascertain any impact on the river from where the plant draws its water. The team noted that the possibility of de-silting stretches of the Myntdu River proximate to the treatment plant could be considered, contingent upon the requisite technical groundwork and assessments by the responsible department.

Recommendations

1. The concerned department PWD(R), Central Division may facilitate the removal of debris from the tributary and river bed described in Liar Pam Kam and Treiongriang (Under Locations 1 and 2 mentioned above) to a compliant location. This action should be executed in compliance with environmental regulations and guidelines, ensuring that there is no hindrance to the natural flow of the aforementioned water bodies and that there are no infringements upon the river bed and riverbank areas.
2. The concerned department may conduct an inquiry on stone mining activity in the vicinity of Liar Pam Kam (Location 1 above) and the impact on nearby streams and water bodies.
3. A report may be submitted by the concerned department, PWD - Water Resources, on the de-siltation of the River Myntdu in the areas explored and other stretches that may benefit from such an intervention. This report should provide a thorough assessment of the feasibility and impact of such de-siltation activities.

Yours Faithfully,



Silvester Phanbuh
Assistant Commissioner
West Jaintia Hills District, Jowai

Members present in the Joint Inspection on 17/1/2024 at 11:00 A.M. in connection with compliance of the Hon'ble NGT Order O.A No. 172/2016 BZ in the matter of Sajay Laloo versus State of Meghalaya

Sl No.	Name and Designation	Contact No.	Signature
1.	Shri. S.Phanbuh, MCS Assistant Commissioner (Rev).		
2.	Shri. N. Torriang, S.O.O (WR)	9402132277	
3.	Shri. M. Tany EKPLD(R) Jorhat	9426385601	
4.	Shri. D.H. De President SF&EPA, Jorhat	9436107119	
5.	Shri. K. L. Barua President Khaidi, Jorhat	7628929892	
6.	Shri S. Chalam JF PNA (Raj) Jorhat Central	7085487183	
7.	Sri M. Chalam Gen Sec JF&EPA, Jorhat	9863017027	
8.	Shri J. Manjary d.e.r.w.e)	987428860	
9.	M. D. Pynboi E.C. Member, JF & EPA	9436106298	
10.	Smt Humbaiti Dhor Asst Secy KYM	9485431914	
11.	Smt Gracely Bha Rtd DSEA	9238077746	
12.	Shri. Da-u-Dupai Barua	7085703102	
13.	Shri. P. S. Jyoti Kym	8787435908	
14.	Shri. Daibarni Saingha organising secy HITA	7085703102	
15.	Shri. Ladan Chellachandran Finana secy HITA (Smt)	707625778	
16.	Manager of Dhar Construction Company	9866432710	
17.			
18.	Purabak Jomane Nytha pythoraien	9866432710	
19.			
20.			

To.
The Deputy Commissioner,
West Jaintia Hills District,
Jowai.

Date: January 18th 2024

Subject: Report on Joint Inspection of River Myntdu

Sir,

With reference to the subject above and in pursuance of Order Gen. 179/Pt-V/CA/MU/NGT/2023/198, dated 15th January 2024, a joint inspection was conducted along the Myntdu river in multiple locations in Jowai in connection with (i) De-silting of River Myntdu and (ii) ensuring that no fresh dumping of waste/earth/spoil and muck into the River Myntdu which is produced due to excavation/road construction, on the 17th of January, 2024.

The report is attached for your kind perusal.

Enclosed:

- 1- Report of the Joint Inspection with Images and Maps.
- 2- Attendance Sheet

Yours Faithfully,

Sd/-

Silvester Phanbuh, MCS
Assistant Commissioner (Revenue)
West Jaintia Hills District, Jowai

**Report-Joint Inspection, River Myntdu, January
17th, 2024**

In pursuance of the order, Gen. 179/Pt-V/CA/MU/NGT/2023/198, a joint inspection was conducted along the Myntdu river in multiple, locations in Jowai in connection with (i) De-silting of River Myntdu and (ii) ensuring that no fresh dumping of waste/earth/spoil and muck into the River Myntdu which is produced due to excavation/road construction, on the 17th of January, 2024.

Objective

To ascertain the impact on the river from nearby construction activities and to identify river stretches for proposing de-siltation of the river.

Observations

1. Location 1 - Liar Pam Pam and Myntdu Bridge

Under location 1, the inspection party visited 2 separate sites.

a. *Location 1a - Liar Pam Kam, Khliehtyrshi Village*

The site visited was the Liar Pam Kam, Khliehtyrshi Village, where a tributary flows into the Myntdu and provides water to adjoining farmlands.

During the inspection, significant accumulations of debris, comprising mud, sand, and stones, were observed on the bed of the tributary, resulting in turbid water conditions. Notably, the proximity of an operational stone quarry adjacent to the tributary was identified as a contributing factor, with sediment from the quarry being transported into the tributary and subsequently across the road into nearby farmlands, via a culvert.

Further scrutiny revealed ongoing construction activities related to the Jowai Bypass at the summit of the hill overlooking the tributary. It was evident that the construction was causing additional debris to descend along the hill's gradient, contaminating the streamlets that feed into the tributary.

The inspecting team prognosticated that the influx of debris into the Myntdu River via the tributary, with consequential impact on the adjacent farmlands, would intensify with the advent of the rainy season, exacerbating the existing environmental concerns.

b. *Location 1b - Myntdu Bridge, Pam Blah*

The second spot evaluated was the segment of the River Myntdu situated downstream of the Myntdu Bridge, in the vicinity of Pam Blah. During this inspection, there was a consensus among the inspection teams that de-siltation efforts could be effectively implemented at this site, contingent upon the fulfilment of all technical prerequisites.

2. Location 2- Treïongriang

The inspection team conducted a thorough evaluation at Treïongriang, the confluence point of the Myntdu and Mynkrem rivers. This area is also a key site for the Jowai Bypass construction project. During the inspection, it was observed that a substantial volume of debris, originating from the earthworks associated with the bypass construction, had accumulated and was encroaching upon the riverbank of the Myntdu. Furthermore, the team observed that the extent of the debris accumulation posed a significant risk; in the event of rainfall, it could lead to considerable pollution of the river with mud and sand, and potentially cause a substantial obstruction to the river's natural flow.

3. Location 3 - PHE Water Treatment Plant and Myntdu Embankment

The inspection party visited the PHE water treatment plant to ascertain any impact on the river from where the plant draws its water. The team noted that the possibility of de-silting stretches of the Myntdu River proximate to the treatment plant could be considered, contingent upon the requisite technical groundwork and assessments by the responsible department.

Recommendations

1. The concerned department PWD(R), Central Division may facilitate the removal of debris from the tributary and river bed described in Liar Pam Kam and Treiongriang (Under Locations 1 and 2 mentioned above) to a compliant location. This action should be executed in compliance with environmental regulations and guidelines, ensuring that there is no hindrance to the natural flow of the aforementioned water bodies and that there are no infringements upon the river bed and riverbank areas.
2. The concerned department may conduct an inquiry on stone mining activity in the vicinity of Liar Pam

Kam (Location 1 above) and the impact on nearby streams and water bodies.

3. A report may be submitted by the concerned department, PWD - Water Resources, on the desiltation of the River Myntdu in the areas explored and other stretches that may benefit from such an intervention. This report should provide a thorough assessment of the feasibility and impact of such desiltation activities.

Yours Faithfully,

Sd/-

Silvester Phanbuh

Assistant Commissioner

West Jaintia Hills District, Jowai

Members present in the Joint Inspection on 17/1/2024 at 11:00 AM in connection with compliance of the Hon'ble NOT Order O.A. No. 172/2016 BZ in the matter of Sajay Laloo versus State of Meghalaya

Sl. No.	Name and Designation	Contact No.	Signature
1.	Shri s. Phanbuh, MCS, Assistant Commissioner (Rev.)		
2.	Shri N. Tariong SDO (WR)	9402132277	Sd/-
3.	Shri M. T... EE PWD Jowai Central Division	9436385601	Sd/-
4.	Shri DH Pde President JE & EPA, Jowai	94361071219	Sd/-
5.	Shri K.L. Pariat President Khoid ...	7688929692	Sd/-
6.	Shri S. Challam JE PWD (Rd.) Jowai Central	7085487183	Sd/-
7.	Smt. M. Challan Gen. Sec. JK EPR, Jowai	9863017027	Sd/-
8.	Shr... JE (WR)	...	Sd/-

9.	M.d. ... EC ... JF & CPM	9436106298	
10.	Smt. Hunbaithi Asst. Secy. KYM	95485331914	Sd/-
11.	Smt. Gracery P Rtd. DSEB	...	Sd/-
12.	Shri Dr. U. Deepaia	Sd/-
13.	Shri P.	Sd/-
14.	Shri... Organising Secretary		
15.	(ILLEGIBLE)		
16.	Manager...company		
17.	(ILLEGIBLE)		
18.	(ILLEGIBLE)		
19.			
20.			

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OFFICE OF THE JAINTIA HILLS AUTONOMOUS DISTRICT COUNCIL, JOWAI

No. JHADC/FOR/11/2019/7/2938-50

Dated Jowai, the 10th November, 2020

NOTIFICATION

Whereas, the Hon'ble National Green Tribunal vide order dated 27.02.2017 in O.A No. 172/2016-17 was pleased to pass necessary order for protection of Myntdu River

And whereas in the meetings held on 31.05.2017 and 12.10.2017 convened by the Deputy Commissioner, West Jaintia Hills District, it was resolved amongst others that the Jaintia Hills Autonomous District Council which is the competent authority for the management and control of rivers in the Jaintia Hills Autonomous District and also the sole authority recognised for issuing of land documents such as Patta and Settlement Certificate/Land Holding Certificate shall specify the minimum distance from the river required to be kept clear and free from any kind of construction or human activities

Now, therefore, in compliance with the above mentioned order of the Hon'ble National Green Tribunal along with the aforesaid resolution, the Executive Committee, Jaintia Hills Autonomous District Council, Jowai in pursuance of the decision passed in its meeting held on 14.08.2020 hereby notified as follows:-

1. No construction of any structure, whether permanent or temporary for residential or commercial or industrial or any other purposes shall be undertaken within 50 (fifty) metres of the bank of any river. Further, no agricultural land within the said distance shall be converted to non-agricultural land.
2. No mining or quarrying activities of any kind and no cutting of trees shall be carried out within 50 (fifty) metres of the bank of any river.
3. Removal of sand shall be permitted only from the riverbed and no sand removal operation shall be done within 50 metres of the river bank.
4. In critical catchment area, the activities mentioned above are prohibited within 100 (one hundred) metres of the river bank.
5. No sand removal operation shall be done within a distance of 100 metres, from any bridge.
6. No disposal of all kinds of solid waste (including religious offering and idol immersion) into any river.

This notification shall take effect immediately.


Secretary

Executive Committee
Jaintia Hills Autonomous District Council,
Jowai.

Memo No. JHADC/FOR/11/2019/7-A/2938-2950 Dated Jowai, the 10th November, 2020.
Copy forwarded for information to:-

1. The Deputy Secretary to the Government of Meghalaya, District Council Affairs Department, with a request to have the Notification published in the Gazette of Meghalaya and to furnish 20 copies to this District Council.
2. The Deputy Secretary to the Government of Meghalaya, Forest and Environment Department, Shillong.
3. The Deputy Commissioner, West/East Jaintia Hills District, Jowai/Khliehriat.
4. The Director, Urban Affairs, Meghalaya, Shillong.
5. The Secretary, Meghalaya Urban Development Authority, Shillong.
6. The Chief Executive Officer, Jowai Municipal Board, Jowai.
7. The Revenue Officer/ Land Record & Settlement Officer, JHADC, Jowai.
8. The Town Planning Officer, Meghalaya Urban Development Authority, Jowai.


Secretary

Executive Committee

38-50

10 Nov 2020

**OFFICE OF THE JAINTIA HILLS AUTONOMOUS
DISTRICT COUNCIL::JOWAL**

No.JHADC/FOR/11/2019/7/2938-50

Dated Jowai, the 10th November, 2020

NOTIFICATION

Whereas, the Hon'ble National Green Tribunal vide order dated 27.02.2017 in O.A No. 172/2016/EZ was pleased to pass necessary order for protection of Myntdu River

And whereas in the meetings held on 31.05.2017 and 12.10.2017 convened by the Deputy Commissioner, West Jaintia Hills District, it was resolved amongst others that the Jaintia Hills Autonomous District Council which is the competent authority for the management and control of rivers in the Jaintia Hills Autonomous District and also the sole authority recognised for issuing of land documents such as Patta and Settlement Certificate/Land Holding Certificate shall specify the minimum distance from the river required to be kept clear and free from any kind of construction or human activities

Now, therefore, in compliance with the above mentioned order of the Hon'ble National Green Tribunal

along with the aforesaid resolution, the Executive Committee. Jaintia Hills Autonomous District Council, Jowai in pursuance of the decision passed in its meeting held on 14.08.2020 hereby notified as follows:-

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6. No disposal of all kinds of solid waste (including religious offering and idol immersion) into any river.

This notification shall take effect immediately.

Secretary

Sd/-

Executive Committee

Jaintia Hills Autonomous District Council, Jowai.

Memo No.JHADDC/FOR/11/2019/7-A./2938-2950

Dated Jowai, the 10th November, 2020,

Copy forwarded for information to:-

1. The Deputy Secretary to the Government of Meghalaya, District Council Affairs Department, with a request to have the Notification published in the Gazette of Meghalaya and to furnish 20 copies to this District Council.
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3. The Deputy Commissioner. West East Jaintia Hills District, Jowai/Khliehriat.
4. The Director, Urban Affairs, Meghalaya, Shillong
5. The Secretary, Meghalaya Urban Development Authority. Shillong

6. The Chief Executive Officer, Jowai Municipal Board, Jowai.
7. The Revenue Officer/ Land Record & Settlement Officer, JHADC, Jowai.
8. The Town Planning Officer. Meghalaya Urban Development Authority, Jowai.

Secretary

Sd/-

Executive Committee

Jaintia Hills Autonomous District Council, Jowai.

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Anchal Kanthed <anchalk@chambersofsrishhtiagnihotri.com>

**Service of Additional Documents filed on behalf of Applicant in OA No. 1271/2024
[Shri Khroo L Pariat vs. The State of Meghalaya & Ors.]**

1 message

Anchal Kanthed <anchalk@chambersofsrishhtiagnihotri.com>

Mon, Dec 1, 2025 at 3:30 PM

To: cso-meg@nic.in, dc-wjh-meg@nic.in, mscb.cpcb@nic.in, ro.nez.shil@gmail.com, memsecy.spcb-meg@gov.in, megspcb@rediffmail.com, ceo123jmb@gmail.com, secypwdmegh@yahoo.com, Vikash Kumar <vikashkalp@gmail.com>, jaiswalgroup05@gmail.com, Avijit Mani Tripathi <avijitmani@gmail.com>, thakursumit79@gmail.com, secy-road@nic.in, secy-mowr@nic.in, enatoli sema <enatoli@gmail.com>, Sujit Dey <sujitdey.dey31@gmail.com>, jhadcjowai@gmail.com, anujkrsharma02@gmail.com, Henry Ahanthem <ahanthemhenry@gmail.com>

Cc: Srishti Agnihotri <srishhtiagnihotriofficial@gmail.com>, Tara Kurien <tara@isaacandjacob.com>

Respected Sir/Ma'am,

I am writing on behalf of Ms. Srishti Agnihotri, Advocate for the Applicant in the above-titled matter. Please find attached the Additional Documents filed on behalf of the Applicant. Kindly treat this as due service of the same.

Best Regards,

--

Anchal Kanthed, Advocate

Associate

Chambers of Advocate Srishti Agnihotri (Advocate-On-Record)

46, Upper Ground Floor, Hemkunt Colony,

Delhi - 110048

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**Additional Documents on behalf of Applicant.pdf**

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